

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the demise of Late Sh. Pradeep, Orderly, E.C 38609444 S/o Sh. Mange Ram, (expired on 09.01.2025) his name is hereby struck off from the pay scroll of this office with effect from 10.01.2025 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

[Handwritten signature]
15/1/25

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs.),

[Handwritten initials] Delhi
7/1/13

No. 7578-7598 PF/Admn-III/2025

Dated, Delhi the 11 FEB 2025

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge, North District, Rohini Courts, Delhi
3. The Ld. Officer Incharge, Admn. Branch, Office pool, North District, Rohini Courts, Delhi
4. The Accounts Officer/DDO, North District, Rohini Courts, Delhi (Copy of Death Certificate is attached).
5. The Pay & Accounts Officer, PAO, North District, Rohini Courts, Delhi (through concerned A/c Branch).
6. The Administrative Officer (Judl.), Vigilance Branch, Central & North Districts, Delhi.
7. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
8. The Branch In charge, Admn.I and III Tis Hazari Courts, Delhi
9. The Dealing Officials, Leave seat, Central & North Districts, Rohini Delhi
10. The Dealing Official, Pension Cell, North District, Rohini Courts, Delhi
11. The Dealing Official, ACR Cell, TIIC, Delhi
12. Website Committee, English/Hindi, Tis Hazari Court Delhi.
13. The Dealing Official Layers, Tis Hazari Courts, Delhi
14. The Dealing officials, Appointment seat, Admn. Branch-III, THC, Delhi
15. Smt Prem on behalf of the deceased official i.e. Sh. Pradeep, Orderly, E.C 38609444 S/o Sh. Mange Ram R/o H. No. 1120, Jaunti, Delhi-110081(Private Accommodation)

[Handwritten signature]
11/02/25

(Simmi Kapoor)
Administrative Officer (J)
Administration Branch-III

Principal District & Sessions Judge Office (HQs.)
Delhi